

DIVISION BENCH  
COURT - II

**O-213**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/6(KB)2023  
COMP.APPL/20(KB)2023, COMP.APPL/23(KB)2023,  
COMP.APPL/21(KB)2023, COMP.APPL/19(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	SAJAL BAG CENTRE VS GOLDMINE FOOD PRODUCTS LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearance (via video conferencing/physically)**  
None.

**ORDER**

1. None appears.
2. Therefore, the matter stands adjourned to **12.06.2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**

*Ar.*